

**Milk Chilling Plant At Bhambla  
in Himachal Pradesh**

2508. SHRI SITARAM KESRI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether a milk chilling plant was recently inaugurated at Bhambla in Himachal Pradesh;

(b) if so, the estimated cost of the said plant and its capacity; and

(c) whether Government have plans to set up similar plants in other States also?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir. A milk chilling plant was inaugurated at Bhambla in Himachal Pradesh on 31st October 1970.

(b) The estimated cost of the plant is about Rs.3 lakhs and has a capacity to chill 2,000 litres of milk per day.

(c) Milk chilling plants as adjuncts to main dairy projects are being established by the various States Governments Central financial assistance for setting up such plant will be given as per approved pattern of assistance laid down by the Government of India for dairy development programme.

**Production of Feature Films with Central  
Government Financial Assistance**

2509. SHRI HIMATSINGKA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state the details of financial assistance given and proposed to be given by the Central Government for the production of feature films during the current year indicating the names of the films and the producers and their Directors ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : A statement containing the requisite information is laid

on the Table of the House. [Placed in Library Se: No. LT-4405/70]

**Administrative Offices of Birla Group of  
Companies closed in Calcutta**

2510. SHRI S. M. KRISHNA : Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the names of the Administrative Offices of the Birla Group of Companies which have closed their offices at Calcutta during the last one year;

(b) whether Government propose to hold talks with the Birlas to reopen their Administrative Offices in Calcutta; and

(c) if so, the details thereof and the decision arrived at ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) (a) to (c). The information is being collected and would be laid on the Table of the House after it is received.

**Recovery of Benami Land and Distribution  
of vested Land in West Bengal**

2511. SHRI JYOTIRMOY BASU : Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the recovery of Benami Land in West Bengal year-wise from 1968 to 1970; and

(b) the distribution of Government vested land in West Bengal to landless agricultural labour families, year-wise from 1968 to 1970?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIBSHINDE): (a) In accordance with the information so far made available by the State Government, 865, 583 acres of agricultural land in khas possession of intermediaires have vested in the State upto September, 1970 as against 731, 539 acres reported upto June, 1969 and about 5 lakhs acres upto 1967 when the special drive for

detection of land held clandestinely in excess of ceiling by big landowners was initiated.

(b) 347,055 acres have been distributed upto September, 1970 to landless agricultural labourers and cultivators owning less than 2 acres of land as against 264,000 acres reported to be distributed upto June, 1969 and 189,338 acres distributed upto 1967.

#### **Amendment of Working Journalists Act**

2512. SHRI JYOTIRMOY BASU : Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the Editor "*Amrita Bazar Patrika*", Calcutta recently made a statement that he has attained the age of 71 and he is still continuing as the owner-Editor;

(b) if so, whether the attention of Government has been drawn to the fact that the Working Journalist Editors are made to retire at the age of 60 and even before;

(c) whether it has been brought to the notice of Government that the Editor of "*Amrita Bazar Patrika*", Calcutta, is also the owner of the said paper; and

(d) if so, whether he is considering to take steps for amending the Working Journalists Act in a way so that the same age of retirement is enforced on both the Working Journalist Editor and the owner-Editor ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) (a) No such statement has been brought to the notice of Government.

(b) No, Sir.

(c) No, Sir.

(d) Does not arise.

#### **Ata and Wheat Supplied to Flood Affected Areas of West Bengal**

2513. SHRI JYOTIRMOY BASU: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the total quantity of Ata and wheat sanctioned and actually disbursed by the West Bengal Government for the flood affected areas during the period June to October, 1970;

(b) the quantity allotted in the name of each distribution; and

(c) the basis and principle of selection of persons for distribution of Ata and Wheat for flood-affected areas ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB-SHINDE) (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

#### **Defence Publicity**

2514. SHRI SHASHI BHUSHAN : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether with a measure to meet the qualitative needs of defence publicity, the integration of publicity and journalistic posts in the Directorate of Public Relations (Defence) with the Central Information Service had been approved in principle long back;

(b) whether the decision has since been implemented;

(c) if so, the details thereof and if not, the reasons for the delay in implementing it; and

(d) the time by which the decision is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) No, Sir.

(c) and (d). The proposal of integration was earlier approved by the U. P. S. C. only in principle. Later, they desired a self Contain.